

(AS)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

CIRCUIT BENCH AT LUCKNOW

O.A. NO. 72/90 (L)

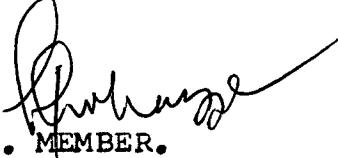
Rakesh Prakash Kausal	.....	Petitioner.
	Versus	
Director C.B.I. & Others	.....	Respondents.

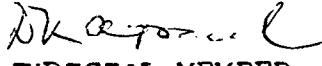
Hon. Mr. D.K. Agrawal, J.M.

Hon. Mr. K. Obayya, A.M.

Shri. C.A. Basir, learned counsel for the applicant has made endorsement on the petition that the authorities have given him the due relief. Therefore, he wants to withdraw his petition. The petition is dismissed as withdrawn without any order as to costs.

The copy of the order may be given to the counsel for the applicant as desired.

  
ADM. MEMBER.

  
JUDICIAL MEMBER.

Dated: 8.5.1990

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